

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2800
TO BE ANSWERED ON 2ND DECEMBER, 2016**

ERADICATION OF BLINDNESS AND LEPROSY

2800. SHRI SADASHIV LOKHANDE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the grant-in-aid/funds provided by the Government to the States for eradicating blindness and leprosy during the last three years and the current year;
- (b) whether the Government has issued any guidelines for utilisation of the central assistance or grant; and
- (c) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ANUPRIYA PATEL)**

(a): So far as National Programme for Control of Blindness (NPCB) is concerned, the details of financial assistance provided to States/UTs during Financial year (FY) 2013-14 and 2014-15 is at **Annexure-I**.

From FY 2015-16 onwards, five Programmes i.e. National Programme for Control of Blindness (NPCB), National Mental Health Programme (NMHP), National Programme for Health Care of Elderly (NPHCE), National Tobacco Control Programme (NTCP) & National Programme for Prevention and Control of Cancers, Diabetes Cardiovascular Diseases and Stroke (NPCDCS) have been merged into Flexible Pool for Non-Communicable Diseases to improve the operational flexibility of the States/UTs. Accordingly, information related to release of funds to States/ UTs under NCD Flexible Pool under National Health Mission (NHM) during the Financial Year 2015-16 and 2016-17 is placed at **Annexure-IA**.

So far as National Leprosy Eradication Programme (NLEP) is concerned, the details of financial assistance provided to States/UTs during last three years FY 2013-14, 2014-15, 2015-16 and current financial year 2016-17 is at **Annexure-II**.

(b) & (c): Government has issued Programme Implementation Plan (PIP) guidelines for utilization of Central grant-in-aid where implementing various programmes including these programmes.

**Statement showing State/UT-wise Release under NPCB for the
F.Ys 2013-14 and 2014-15**

Rs. In Crores			
Sl. No.	States/Uts	2013-14	2014-15
		Release	Release
1	Andaman & Nicobar Islands	0.22	0.24
2	Andhra Pradesh	3.87	4.34
3	Arunachal Pradesh	0.59	2.57
4	Assam	8.43	13.00
5	Bihar	-	4.24
6	Chandigarh	-	0.41
7	Chattisgarh	2.61	6.72
8	Dadra & Nagar Haveli	-	0.10
9	Daman & Diu	-	0.10
10	Delhi	-	2.01
11	Goa	0.35	1.18
12	Gujarat	8.44	15.00
13	Haryana	-	3.00
14	Himachal Pradesh	-	-
15	Jammu & Kashmir	-	3.34
16	Jharkhand	5.40	3.35
17	Karnataka	6.86	12.65
18	Kerala	2.16	3.26
19	Lakshadweep	-	0.60
20	Madhya Pradesh	-	3.00
21	Maharashtra	11.03	4.50
22	Manipur	2.14	4.96

23	Meghalaya	0.52	1.48
24	Mizoram	0.90	2.65
25	Nagaland	0.83	1.11
26	Orissa	2.11	9.02
27	Pondicherry	0.79	1.73
28	Punjab	4.23	4.45
29	Rajasthan	4.29	11.25
30	Sikkim	0.49	1.71
31	Tamil Nadu	-	17.45
32	Telangana	-	3.00
33	Tripura	-	2.52
34	Uttar Pradesh	10.90	3.87
35	Uttarakhand	1.05	5.11
36	West Bengal	10.34	7.00
TOTAL		88.56	160.93

Note: The above Releases relate to Central Govt. Grants & do not include state share contribution.

Annexure-IA**Statement showing Releases under NCD Flexible Pool for
FY 2015-16 and 2016-17**

S.No.	State	Rs. In Lakhs	
		2015-16	2016-17
1	Andaman & Nicobar Islands	0.55	0.91
2	Andhra Pradesh	14.78	13.12
3	Arunachal Pradesh	5.70	5.86
4	Assam	35.78	0.00
5	Bihar	22.34	18.04
6	Chandigarh	0.69	0.21
7	Chattisgarh	8.47	0.00
8	Dadra & Nagar Haveli	0.63	0.55
9	Daman & Diu	0.35	0.39
10	Delhi	2.23	0.00
11	Goa	0.23	0.00
12	Gujarat	20.98	15.99
13	Haryana	4.93	0.00
14	Himachal Pradesh	4.78	0.00
15	Jammu & Kashmir	8.16	10.94
16	Jharkhand	10.57	0.00
17	Karnataka	14.29	0.00
18	Kerala	5.18	6.93
19	Lakshadweep	0.07	0.00
20	Madhya Pradesh	26.82	17.70
21	Maharashtra	27.54	28.26
22	Manipur	3.08	0.00
23	Meghalaya	2.46	2.65
24	Mizoram	1.42	0.00
25	Nagaland	2.63	0.00
26	Odisha	16.19	0.00
27	Puducherry	0.29	0.39
28	Punjab	6.71	6.26
29	Rajasthan	27.04	26.78
30	Sikkim	0.95	0.00
31	Tamil Nadu	17.16	16.08
32	Telangana	9.41	0.00
33	Tripura	2.55	0.00
34	Uttar Pradesh	54.39	0.00
35	Uttarakhand	6.62	0.00
36	West Bengal	13.03	0.00
	Total	379.00	171.06

- Note: 1. Release for the F.Y. 2016-17 is updated upto 28.10.2016 and is provisional
2. The above Releases relate to Central Govt. Grants & do not include State share contribution.

Annexure-II

Statement showing State/ UT-wise releases under National Leprosy Eradication Programme (NLEP) during 2013-14 to 2015-16 and current financial year 2016-17

Rs. In Lakh

S.No	Name State/UT	2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	186.2	199.44	190.00	0
2	Telagana	0.00	147.00	150.00	0
3	Arunachal Pradesh	55.76	41.09	44.09	44.25
4	Assam	77.04	75.72	89.83	0
5	Bihar	466.98	500.07	400.00	0
6	Chhattisgarh	112.42	135.00	174.00	130.5
7	Goa	11.94	4.46	6.00	0
8	Gujarat	250.08	111.78	250.00	75
9	Haryana	95.64	58.06	53.00	39.75
10	Himachal Pradesh	33.73	33.58	30.00	22.5
11	Jharkhand	142.63	150.01	220.00	0
12	Jammu & Kashmir	63.27	42.66	38.00	28.5
13	Karnataka	101.39	114.55	100.00	75
14	Kerala	54.91	30.02	28.00	21
15	Madhya Pradesh	82.45	205.79	225.00	112.5
16	Maharashtra	425.18	397.37	472.00	375
17	Manipur	44.77	15.41	20.41	10
18	Meghalaya	22.39	19.85	32.47	0
19	Mizoram	47.2	22.52	28.52	22.5
20	Nagaland	57.13	31.22	37.22	30
21	Orissa	206.71	277.29	250.00	187.5
22	Punjab	130.25	84.66	75.00	56.25
23	Rajasthan	107.72	75.8	72.00	54
24	Sikkim	44.73	17.38	23.38	22.5
25	Tamil Nadu	228.26	109.02	159.00	150
26	Tripura	7.49	9.08	14.08	15
27	Uttar Pradesh	272.44	411.00	480.00	360
28	Uttaranchal	28.4	20.14	18.00	9
29	West Bengal	216.9	210.14	245.00	111
30	A & N Islands	15.11	12.64	21.16	10.58
31	Chandigarh	17.21	7.51	15.50	7.75
32	D & N Haveli	17.09	21.72	30.72	15.36
33	Daman & Diu	11.17	5.34	15.12	0
34	Delhi	88.84	78.22	68.68	51.75
35	Lakshadweep	8.09	7.50	15.50	11.63
36	Pondicherry	16.93	6.32	6.32	4.5
Total		3748.45	3689.36	4098.00	2053.32

The above Releases relate to Central Govt. Grants & do not include State share contribution.

